HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

EMG-CRM(M) No. 02/2020 EMG CrlM No. 05/2020

Sachin Patyal and others

...Applicant(s)/Petitioner(s)

Through: - Mr. Jagpaal Singh, Advocate

V/S

U.T. of Jammu and Kashmir

...Non-applicant/Respondent

Through: - Mr. Ravinder Gupta, AAG

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Learned counsel for the respondent seeks and is granted time to file objections by the next date.

List on 07.07.2020.

(PUNEET GUPTA) JUDGE

Jammu 20.05.2020 Tarun